(b) the total amount of goods bought during the year 1956 under such contracts from each party?

The Minister of Works, Housing and Supply (Shri K. C. Reddy). (a) 298 rate running contracts

A statement of the list of items covered by these contracts is placed in Library [See No S-137/57]

(b) The total value of stores drawr by Direct Demanding Officers against rate|running contracts from all parties during the year 1956 amounted to Rs 27 24 crores approximately, based on the returns furnished by suppliers

A Statement showing the names of the parties and the value of Stores drawn is placed in Library [See No S-137/57] Returns from 78 parties have not been submitted to the DGS & D

O. & M. Division

201. Shri Morarka Will the Prime Minister be pleased to state the total amount spent year-wise on the Organisation and Methods Division since its inception?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru). The year-wise expenditure on pay and allowances of the staff of the O & M Division and the amount spent on contingencies since the inception of the Division in March 1954 are given below

Note The expenditure on contingencies is debited to the Grant allotted under that head to the Cabinet Secretariat as a whole, of which the O & M Division forms only a small part. The figures in column 3 above have ben worked out on a proportionate basis.

Publications Division

202 Pandit D N. Tiwary: Will the Minister of Information and Breadcasting be pleased to state

- (a) the total circulation figures of each of the eighteen magazines published by the Publications Division, and
- (b) the number of copies sold and distributed as complimentaries?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) A statement giving the information is laid on the Table of Lok Sabha [See Appendix I, annexure No 85]

होटल जनपथ

२०३ **बी सुशक्त राय . क्या निर्मास** आवास और सभरता मत्री यह बताने की रुपा करेगे कि होटल जनपथ के निर्माण पर कितना व्यय हुआ है ?

निर्मारा, आवास और संभरत मधी (बी के च रेड्डी) . कुल सच ७० ६६ लास रुपया है । सच का दिवरण पत्र समाकी मेज पर रस दिया गया है । [वेंसिए परिशिष्ट १, अनुवश्य सस्या ६६]

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PAPERS LAID ON THE TABLE
AMENDMENT TO RUBBER RULES

The Minister of Commerce (Shri Kanungo) I beg to lay on the Table, under sub-section (3) of section 25 of the Rubber Act 1947 a copy of the Notification No SRO 2220 dated the 6th July 1957 making certain amendment to the Rubber Rules, 1955 [Pliced in Library Sec No 8-130/57]

AMENDMENT TO COFFEE RULES

Shri Kanungo I beg to lay on the Table under sub-section (3) of Section 48 of the Coffee Act, 1942, a copy of the Notification No SRO 2221 dated the 6th July 1957, making certain amendment to the Coffee Rules 1955 [Placed in Library See No S-131/57]